

NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/02/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/178/2016
NAME OF THE PETITIONER(S) : Ozhukil Padinjarepet Achuthan Kutty Shanthi & another
NAME OF THE RESPONDENT(S) : M/s Aswini Hospital Limited & 21 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. HEMA SRINIVASAN
SUSHMITA UDAYASANKAR
MOHAMED JAVED SHERIF

R2 to R11

*Submits
Affidavit*

2. R. Sankaranarayanan

Senior Counsel for Petitioner

3. Am. Sridharan

Counsel for Petitioner

4. A.C. SATHYANARAYANA

Representing Counsel for
Respondents R₁, R₁₂ to R₂₂

Sh. S. S. S.

for
(S.P. MURUGESAN)

ORDER

Counsel representing both the parties are present. Time extended at request for submitting arguments. Put up on 22.02.2017 at 10.30 A.M.

Ch. Md. Sharief Tariq
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)